## Calcutta High Court In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 15-06-2021 To 15-06-2021 For (All) Maincase & (All)

Pending : 5 and Disposal : 0

SI No.	Case No.	Date of Registration	Cause Title	Advocate
1	CRR/106/2021	15-06-2021	RAM KUMAR SINGH VS THE STATE OF WEST BENGAL	SUDIP GUHA
2	CRR/107/2021	15-06-2021	SHYAMAL KUMAR SARKAR @ SHAMAL KUMAR SARKAR VS STATE OF WEST BENGAL AND ORS.	SUMAN DE
3	CRM/664/2021	15-06-2021	MD. ANWARUL SHEIKH AND ORS VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
4	CRM/665/2021	15-06-2021	BAPPA SARKAR AND ANR VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
5	WPA/1077/2021	15-06-2021	M/S GDSM COMUNICATION AND ANR VS THE UNION OF INDIA AND ORS	UTPAL SAHA

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